

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 102(ND)15  
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN  
HON'BLE MEMBER (J)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Kohinoor Foods Ltd. V/s. Kohinoor Speciality Food India  
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vivender Ganda;	Sr. Advocate	for Petitioners	Hohol.
2.	Mehit Dennen;	Advocate		
3.	Shelley Khanna;	Advocate		
4.	Mv. Ramakant Chari;	C.S in person		
5.	MR. ARUN KATHPALIA,	SR. ADV.	for Respondents	Order
6.	MR. ANUJ BERRY,	ADV.		
7.	MR. ANUJ BHARGAVA,	ADV.		
8.	MR. SOURABH RATH,	ADV.		

For personal reason, I <sup>(Ina Malhotra)</sup> do not wish to entertain this case and recuse myself.

2. List the matter for direction on 20.07.2016 at 2.00 p.m. before  
Principal Bench.

sd/-  
(Ina Malhotra)  
Member Judicial

(R.Varadharajan)  
Member Judicial